

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
NEW DELHI

Company Appeal (AT) No. 184 of 2019

IN THE MATTER OF:

Mr. M. Appayya & Ors.

...Appellants

Versus

Mr. M. Chandra Sekhar Rao & Ors.

...Respondents

Present:

For Appellant : None

ORDER

17.07.2019 The appeal was earlier taken up on 15th July, 2019 and the following order was passed :

“Inspite of repeated call, nobody appears for the appellant. Counsel for the Respondent is present. To give one more opportunity, we adjourn the matter. Post the appeal on 17.7.2019.”

Today, in spite of repeated calls, nobody appears. The appeal is dismissed for non-prosecution.

[Justice S.J. Mukhopadhaya]
Chairperson

[Kanthi Narahari]
Member (Technical)

/ns/sk